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सरकार से यह मांग करता हूं कि देश के राजस्व को बचाने के लिए, देश के लोगों को माइनिंग उपलब्ध है और रेत माइनिंग माफिया के विरुद्ध सख्त कार्यवाही करने के लिए एक ठोस नीति बनाकर सरकार इस बारे में कोई फैसला लें, तािक देश के लोगों को रेत और तमाम जो मकान और दुकान बनाने की चीजें हैं, वे आसानी से उपलब्ध हो सके और देश में माइनिंग की कमी का संकट टल सके।

SHRI ANANDA BHASKAR RAPOLU (Andhra Pradesh): Sir, I associate myself with the matter raised by the hon. Member.

DR. M.S. GILL (Punjab): Sir, I associate myself with the matter raised by the hon. Member.

प्रो. एस.पी. सिंह बघेल (उत्तर प्रदेश): महोदय, मैं इससे अपने आपको सम्बद्ध करता हूं।

श्री मुनक़ाद अली (उत्तर प्रदेश): महोदय, मैं इससे अपने आपको सम्बद्ध करता हूं।

श्री बृजलाल खाबरी (उत्तर प्रदेश): महोदय, में इससे अपने आपको सम्बद्ध करता हूं।

MR. DEPUTY CHAIRMAN: Names of Members who are associating may be noted. Now, Shri Mansukh L. Mandaviya; not present. Shri Kunal Kumar Ghosh.

Execution of an Indian Author, Sushmita Banerjee, by Taliban in Afghanistan

SHRI KUNAL KUMAR GHOSH (West Bengal): Sir, I wish to make a mention of the barbaric and brutal murder of a Bengali lady, an Indian citizen in Afghanistan, by Taliban.

Sushmita Banerjee, known as "Kabuliwalar Bangali Bahu" was executed late on Wednesday. She had just returned to Afghanistan after celebrating Eid in Kolkata, West Bengal. She was at her house in Kharana in Paktika province. The Talibans attacked her house, tied up her husband, Jaanbaz Khan, and other family members, dragged Sushmita out and pumped several bullets into her from close range. It was a cold-blooded murder.

Sir, Sushmita, after getting married, converted to Islam and was then known as Sayeda Kamala. She retained her Indian citizenship. She was doing a lot of social work, especially for the uplift of women and healthcare and she was also making a film. The Talibans did not allow such kinds of progressive works and instructed her to stop all her activities.

Sir, once earlier, after she escaped the clutches of the Taliban, she wrote her

best-selling book, 'Kabuliwalar Bangali Bahu'. Later, her memoir about her dramatic escape inspired a film in 2003, 'Escape from Taliban', starring Manisha Koirala. After her marriage to Khan, whom earlier she met in Kolkata, Sushmita moved to Afghanistan when her parents tried to get her divorced. All of 27 at that time, she was shocked to learn that Khan was already married. She took pity on Khan's first wife, Gulguti, and even reared her children besides adopting Tinni, daughter of her brother-in-law. Sushmita then started social work for the benefit of women's education, independent careers, self-employment, justice, etc. She was totally against the Taliban.

Sir, we strongly protest the murder of Sushmita Banerjee, and through you, I appeal to the Government to convey our protest and anger to the Government of Afghanistan and take appropriate steps. And, I salute Sushmita, an Indian lady, who, against all odds, continued her fight through social works in Afghanistan, even at the cost of her own life.

Sir, in conclusion, I would like to speak a few lines in Bengali. (Hon. Member may please fill in Bengali)

SHRI P. RAJEEVE (Kerala): Sir, I associate myself with the matter raised by the hon. Member.

DR. T.N. SEEMA (Kerala): Sir, I associate myself with the matter raised by the hon. Member.

SHRI PRASANTA CHATTERJEE (West Bengal): Sir, I associate myself with the matter raised by the hon. Member.

SHRI TAPAN KUMAR SEN (West Bengal): Sir, I associate myself with the matter raised by the hon. Member.

SHRI SUKHENDU SEKHAR ROY (West Bengal): Sir, I associate myself with the matter raised by the hon. Member.

SHRI D. BANDYOPADHYAY (West Bengal): Sir, I associate myself with the matter raised by the hon. Member.

SHRI M. VENKAIAH NAIDU (Karnataka): Sir, I associate myself with the matter raised by the hon. Member.

DR. NAJMA A. HEPTULLA (Madhya Pradesh): Sir, I associate myself with the matter raised by the hon. Member.

DR. CHANDAN MITRA (Madhya Pradesh): Sir, I associate myself with the matter raised by the hon. Member.

SHRI VIVEK GUPTA (West Bengal): Sir, I associate myself with the matter raised by the hon. Member.

SHRI SATYAVRAT CHATURVEDI (Madhya Pradesh): Sir, I associate myself with the matter raised by the hon. Member.

SHRI RAMA CHANDRA KHUNTIA (Odisha): Sir, I associate myself with the matter raised by the hon. Member.

SHRI ANANDA BHASKAR RAPOLU (Andhra Pradesh): Sir, I associate myself with the matter raised by the hon. Member.

SHRI JESUDASU SEELAM (Andhra Pradesh): Sir, I associate myself with the matter raised by the hon. Member.

SHRI SHANTARAM NAIK (Goa): Sir, I associate myself with the matter raised by the hon. Member.

DR. YOGENDRA P. TRIVEDI (Maharashtra): Sir, I associate myself with the matter raised by the hon. Member.

SHRI BIRENDRA PRASAD BAISHYA (Assam): Sir, I associate myself with the matter raised by the hon. Member.

SHRI N.K. SINGH (Bihar): Sir, I associate myself with the matter raised by the hon. Member.

SHRIMATI JHARNA DAS BAIDYA (Tripura): Sir, I associate myself with the matter raised by the hon. Member.

श्री अली अनवर अंसारी (बिहार): महोदय, मैं इससे अपने आपको सम्बद्ध करता हूं।

श्री बलबीर पुंज (ओडिशा): महोदय, मैं इससे अपने आपको सम्बद्ध करता हूं।

प्रो. एस.पी. सिंह बघेल (उत्तर प्रदेश): महोदय, मैं इससे अपने आपको सम्बद्ध करता हूं।

श्री जगत प्रकाश नड्डा (हिमाचल प्रदेश): महोदय, मैं इससे अपने आपको सम्बद्ध करता हूं।

श्री तरुण विजय (उत्तराखण्ड): महोदय, मैं इससे अपने आपको सम्बद्ध करता हूं।
श्री तरुण विजय (उत्तराखण्ड): महोदय, मैं इससे अपने आपको सम्बद्ध करता हूं।
श्री नरेश अग्रवाल (उत्तर प्रदेश): महोदय, मैं इससे अपने आपको सम्बद्ध करता हूं।
श्री राम कृपाल यादव (बिहार): महोदय, मैं इससे अपने आपको सम्बद्ध करता हूं।
श्री सत्यव्रत चतुर्वेदी (मध्य प्रदेश): महोदय, मैं इससे अपने आपको सम्बद्ध करता हूं।
श्री हुसैन दलवई (महाराष्ट्र): महोदय, मैं इससे अपने आपको सम्बद्ध करता हूं।
श्री बिश्वजीत दैमारी (असम): महोदय, मैं इससे अपने आपको सम्बद्ध करता हूं।
डा. प्रभा ठाकुर (राजस्थान): महोदय, मैं इससे अपने आपको सम्बद्ध करती हूं।
डा. विजयलक्ष्मी साधौ (मध्य प्रदेश): महोदय, मैं इससे अपने आपको सम्बद्ध करती हूं।

श्री नरेश अग्रवाल (उत्तर प्रदेश): उपसभापति जी, जया बच्चन जी कुछ कहना चाहती हैं। ...(व्यवधान)...

SHRI D. RAJA (Tamil Nadu) : Sir, I have given a notice. Sir, the Chair can allow me.

MR. DEPUTY CHAIRMAN: I have allowed you, but you are not saying.

SHRI D. RAJA: Sir, I join the entire House in condemning this brutal killing of Sushmita Banerjee.

MR. DEPUTY CHAIRMAN: That's enough.

MR. DEPUTY CHAIRMAN: All are associating.

SHRI D. RAJA: Some time back, there was an attack on our Embassy in Kabul leading to some casualties. This raises certain questions. Is it India's engagement in North Asia? (Time bell) Is it our policy?

MR. DEPUTY CHAIRMAN: Now, that's enough. Jaya*ji*, are you associating. SHRI D. RAJA: *

MR. DEPUTY CHAIRMAN: That's all. It is not going on record. No more, no more. Jaya*ji*, if you are associating, you say that.

^{*} No recorded.

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SHRIMATI JAYA BACHCHAN (Uttar Pradesh): Sir, I associate but I would like to say that this was in the newspapers today. It came in the news last night. *

MR. DEPUTY CHAIRMAN: No, you can only associate. Such comments will not go on record.

DR. NAJMA A. HEPTULLA (Madhya Pradesh): Sir, I have seen the movie made by her. The movie, which she made, is an excellent movie and I have seen it on one of my trips abroad. This is very bad message going on to the world for telling the truth about the situation.

MR. DEPUTY CHAIRMAN: It is very unfortunate. Now, it is over. Shri P. Rajeeve. ...(*Interruptions*)... Yes, it is over. Shri P. Rajeeve. All those who associate, their names have been included. Yes, would the Government like to react?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): Sir, on behalf of the Government, I condemn this dastardly murder and it confirms how Talibani forces are still pursuing their agenda. The Ministry of External Affairs is seized with the matter and the Government of India is taking it up with Afghan Government.

MR. DEPUTY CHAIRMAN: See, the whole House is one in condemning it. Now, Shri P. Rajeeve.

SHRIMATI JAYA BACHCHAN: Sir, the Minister...

MR. DEPUTY CHAIRMAN: Jayaji, that is over. Shri P. Rajeeve, you are not getting up.

SHRIMATI JAYA BACHCHAN: The Government always delays things.

MR. DEPUTY CHAIRMAN: No, there is some decorum. You can't do like that. Once the Minister reacted, then again, you want to know. Jayaji, I am sorry. You should also know that this is the House. ...(Interruptions)... No, I allowed you and you had your say. The Minister reacted to you.

SHRIMATI JAYA BACHCHAN: *

MR. DEPUTY CHAIRMAN: It is not going on record. I am sorry. No. What

^{*} No recorded.

[Mr. Deputy Chairman]

are you saying? Take your seat. You only wanted the Government to react. The Government reacted and you should take your seat. That is all. See, not only you, every one in the House is condemning that dastardly murder and we are all one with you and with the one who raised it. We are all one. Now, Shri P. Rajeeve.

Situation in Syria and remarks of British Prime Minister

SHRI P. RAJEEVE (Kerala): Sir, the U.S. President, Barak Obama, has announced that he will conduct military strike against Syria after U.S. Congress approves this action. Sir, it was reported that their Senate Committee on External Affairs has already cleared this thing and he is waiting for the U.S. Senate and Congress to approve it. Is Syria a federal State in the U.S.? Syria is an independent and sovereign country.

MR. DEPUTY CHAIRMAN: You have to ask the U.S., not me.

SHRI P. RAJEEVE: Through you, Sir, I am asking this because our Prime Minister is there in the G-20. Sir, the U.S.A. has taken over all the powers of the United Nations. So, we are compelled to ask this question whether Syria is a federal State of the U.S.A. because they have tried to take over the powers of the United Nations. Sir, the Security Council has not passed a resolution authorising the use of force against Syria. Now, they have added that Syria has used chemical weapons against their citizens. There is no substantial evidence on that. They used the same argument to attack Iraq. After the invasion and aggression on Iraq, the United States of America could not find a single chemical weapon from Iraq. That clearly indicates the real hidden agenda of the United States of America behind Iraq aggression. Sir, Syria is a signatory to 1993 International Convention. Now, US is trying to attack Syria. Already, Israel launched a missile against Syria. Now, they claim that it is only a testing mechanism. Sir, we have enough experience of the entire world. Now, we discussed the situation in Afghan and the role of Taliban? Who was mainly responsible for these activities of Taliban? At the time of Najibullah Government, the United State of America gave all support to Taliban. Sir, G-20 Summit is going on and our Prime Minister is attending the same. Sir, our country position is very soft. Sir, we demand that while discussing the Syria issue in G-20, our Prime Minister should demand for United States calling off its military aggression against Syria.